

# LOK SABHA DEBATES

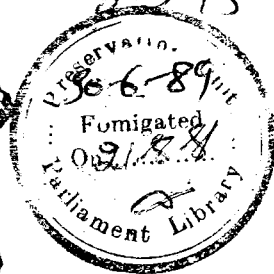
**Second Series**

**VOLUME VIII**

*(11th November to 22nd November, 1957)*



सत्यमेव जयते



**THIRD  
SECOND SESSION, 1957**

*(Vol. VIII contains Nos., 1 to 10) \**

**LOK SABHA SECRETARIAT  
NEW DELHI**

## CONTENTS

	COLUMNS
<b>No. 1.—Monday, 11th November, 1957</b>	
Members sworn . . . . .	1
<b>Oral Answers to Questions—</b>	
Starred Questions Nos. 1 to 4, 28, 5 to 7, 9 to 11, 13 to 15 and 17 to 24 . . . . .	1-37
<b>Written Answers to Questions—</b>	
Starred Questions Nos. 8, 12, 16, 25 to 27 and 29 to 36 . . . . .	37-46
Unstarred Questions Nos. 1 to 32 . . . . .	46-63
Deaths of Shri Sarangadhar Das and Shri R. S. Sharma . . . . .	64
Motions for Adjournment . . . . .	64-72, 73
1. Railway accident at Baranagar . . . . .	64-68
2. Alleged starvation deaths and drought conditions in various parts of U.P., Bihar etc. . . . .	68
3. Disturbances in Ramanathapuram District . . . . .	68-72
4. Statement by the Minister of Rehabilitation at Rehabilitation Ministers' Conference . . . . .	73
Arrest and Conviction of a Member . . . . .	72
Papers laid on the Table . . . . .	73-76
Message from Rajya Sabha . . . . .	76-77
<b>Industrial Disputes (Banking Companies) Decision Amendment Bill—</b>	
Laid on the Table as passed by Rajya Sabha . . . . .	77
President's Assent to Bills . . . . .	77-78
<b>Delhi Municipal Corporation Bill—</b>	
Report of Joint Committee presented . . . . .	78
<b>Delhi Development Bill—</b>	
Report of Joint Committee presented . . . . .	78
<b>Navy Bill—</b>	
Report of Joint Committee presented . . . . .	78
Evidence on Bills—laid on the Table . . . . .	79
Correction of Answer to Starred Question No. 1130 . . . . .	79-80
Probation of Offenders Bill—Introduced . . . . .	80
Business of the House . . . . .	80-81
<b>Industrial Disputes (Banking Companies) Decision Amendment Bill—</b>	
Motion to consider as passed by Rajya Sabha . . . . .	81-110
Clauses 2 and 1 . . . . .	108
Motion to pass . . . . .	108
<b>Industrial Finance Corporation (Amendment) Bill—</b>	
Motion to consider . . . . .	110-88
<b>Business Advisory Committee—</b>	
Tenth Report . . . . .	188
Daily Digest . . . . .	189-96
<b>No. 2.—Tuesday, 12th November, 1957</b>	
Death of Shri Tyabji . . . . .	197-98
Daily Digest . . . . .	194-200

## No. 3.—Wednesday, 13th November, 1957

Oral Answers to Questions—	
Starred Questions Nos. 75 to 90 . . . . .	201-36
Written Answers to Questions—	
Starred Questions Nos. 37 to 74, 91 to 98 and 100 to 127 . . . . .	236-74
Unstarred Questions Nos. 33 to 97, 99 to 101, 103 to 106 and 108 to 177 . . . . .	274-351
Motion for adjournment—	
Statement by the Rehabilitation Minister at the Rehabilitation Ministers' Conference at Darjeeling . . . . .	351-58
Papers laid on the Table . . . . .	358-61
Committee on Private Members' Bills & Resolutions—	
Eighth Report . . . . .	361
Calling attention to matter of urgent public importance—	
Train Collision at Kosma . . . . .	361-62
Correction of Answer to Starred Question No. 1457 . . . . .	363-64
Statement by Finance Minister on his visit abroad . . . . .	364
Reserve Bank of India (Second Amendment) Bill—Introduced . . . . .	365
Statement re. Reserve Bank of India Ordinance—laid on the Table . . . . .	365-366
Business Advisory Committee—	
Tenth Report . . . . .	367
Industrial Finance Corporation (Amendment) Bill—	
Motion to consider . . . . .	367-87
Clauses 2 to 15 and 1 . . . . .	370-85
Motion to pass, as amended . . . . .	385
Mines and Minerals (Regulation and Development) Bill—	
Motion to refer to Joint Committee . . . . .	387-469
Indian Tariff (Amendment) Bill—	
Motion to consider . . . . .	469-84
Daily Digest . . . . .	485-96

## No. 4.—Thursday, 14th November, 1957

Oral Answers to Questions—	
Starred Questions Nos. 128 to 132, 134 to 136, 138 to 140, 142, 143, 145, 147 to 150 and 152 to 154 . . . . .	497-535
Written Answers to Questions—	
Starred Questions Nos. 133, 137, 141, 144, 146, 151 and 155 to 169 . . . . .	535-46
Unstarred Questions Nos. 178 to 225 . . . . .	546-70
Papers laid on the Table . . . . .	570-73
Calling attention to matter of urgent public importance—	
Breaches caused to railway track in Vijayawada—Madras section . . . . .	573
Indian Tariff (Amendment) Bill—	
Motion to consider . . . . .	574-626
Clauses 1 and 2 . . . . .	623-24
Motion to pass . . . . .	624
Public Employment (Requirement as to Residence) Bill—	
Motion to consider . . . . .	626-701
Clauses 1—5 . . . . .	686-96
Motion to pass, as amended . . . . .	696
Probation of Offenders Bill—	
Motion to consider . . . . .	701-04
Daily Digest . . . . .	705-10

## 5.—Friday, 15th November, 1957

## Oral Answers to Questions—

Starred Questions Nos. 170 to 181, 184 to 186, 188, 189 and 192 to 194	711-47
Short Notice Question No. 1	747-55

## Written Answers to Questions—

Starred Questions Nos. 182, 183, 187, 190, 191 and 195 to 205	756-64
Unstarred Questions Nos. 226 to 240, 242 to 265 and 267 to 306	764-814

Papers laid on the Table	814-16
--------------------------	--------

Business of the House	816
-----------------------	-----

## Probation of Offenders Bill—

Motion to consider	817-65
--------------------	--------

## Committee on Private Members' Bills and Resolutions—

Eighth Report	866
---------------	-----

Resolution <i>re.</i> Appointment of a Tribunal to review the cases of dismissed Government employees	866-926
---	---------

Resolution <i>re.</i> Appointment of a Statutory body for controlling the qualifying examination <i>re:</i> certifying costing results	925-36
--	--------

## Business Advisory Committee—

Eleventh Report	936
-----------------	-----

Daily Digest	937-42
--------------	--------

## No. 6.—Monday, 18th November, 1957

## Oral Answers to Questions—

Starred Questions Nos. 207 to 214, 217 to 219, 221-222	943-79
--	--------

## Written Answers to Questions—

Starred Questions Nos. 215, 216, 220, 223 to 227, 229 to 237	979-88
--	--------

Unstarred Questions Nos. 307 to 348, 350 to 356, 358 to 367	989-1022
---	----------

## Motion for Adjournment—

Disturbance in Ramanathapuram District	1022-26
--	---------

## Business Advisory Committee—

Eleventh Report	1026
-----------------	------

## Probation of Offenders Bill—

Motion to consider	1027-1131
--------------------	-----------

Amendment to refer to Joint Committee adopted	1131
---	------

## Navy Bill—

Motion to consider, as reported by Joint Committee	1132-48
--	---------

Daily Digest	1151-56
--------------	---------

## No. 7.—Tuesday, 19th November, 1957

## Oral Answers to Questions—

Starred Questions Nos. 238 to 246, 248 to 250, 252 to 254 and 256 to 260	1157-93
--	---------

## Written Answers to Questions—

Starred Questions Nos. 247, 251, 255, 261 to 267, 269 to 277 and 279 to 281	1194-1203
---	-----------

Unstarred Questions Nos. 368 to 399	1203-22
-------------------------------------	---------

	COLUMNS
Papers laid on the Table . . . . .	1222-24
<b>Calling attention to matter of urgent public importance—</b>	
Explosion at Lakhiserai Railway Station . . . . .	1224-27
<b>Navy Bill—</b>	
Motion to consider as reported by the Joint Committee . . . . .	1227-1340
Clauses 2 to 11 . . . . .	1315-40
Daily Digest . . . . .	1341-44
<b>No. 8.—Wednesday, 20th November, 1957</b>	
<b>Oral Answers to Questions—</b>	
Starred Questions Nos. 282 to 287, 289, 291 to 293, 295-296, 298 to 302 . . . . .	1345-81
Short Notice Question No. 2 . . . . .	1381-85
<b>Written Answers to Questions—</b>	
Starred Questions Nos. 288, 294, 297, 303 to 323, 325 and 326 . . . . .	1386-1400
Unstarred Questions Nos. 400 to 468 . . . . .	1400-36
Paper laid on the Table . . . . .	1436
<b>Committee on Private Members' Bills and Resolutions—</b>	
Ninth Report . . . . .	1436
<b>Committee on Absence of Members from the Sittings of the House—</b>	
Third Report . . . . .	1437
<b>Naga Hills—Tuensang Area Bill—</b>	
Introduced . . . . .	1437-38
Business of the House . . . . .	1438-39
Motion <i>Re.</i> Second Five Year Plan in relation to current economic situation . . . . .	1439-1556
Daily Digest . . . . .	1557-62
<b>No. 9.—Thursday, 21st November, 1957</b>	
<b>Oral Answers to Questions—</b>	
Starred Questions Nos. 327 to 337, 339 to 341 and 343 . . . . .	1563-99
<b>Written Answers to Questions—</b>	
Starred Questions Nos. 338, 344 to 348 and 350 to 368 . . . . .	1599-1610
Unstarred Questions Nos. 469 to 476 and 478 to 536 . . . . .	1610-53
Ruling of Speaker on certain Questions, Resolutions etc. . . . .	1653
Papers laid on the Table . . . . .	1654
Messages from Rajya Sabha . . . . .	1655
<b>Cantonments (extension of Rent Control Laws) Bill—</b>	
Laid on the Table as passed by Rajya Sabha . . . . .	1656
<i>Re.</i> Papers laid on the Table . . . . .	1656
<b>Calling attention to matter of urgent public importance—</b>	
Non-representation of certain Trade Union Organisation in I.L.O. Asian Regional Conference . . . . .	1656-58
Leave of Absence . . . . .	1658
Motion <i>re.</i> Second Five Year Plan in relation to current economic situation . . . . .	1658-84
Shri T. T. Krishnamschari . . . . .	1659-84
Navy Bill, as reported by Joint Committee . . . . .	1684-1796
Clauses 12 to 188 . . . . .	1684-1769
Motion to pass, as amended . . . . .	1769
<b>Business Advisory Committee—</b>	
Twelfth Report . . . . .	1797
Ruling of Speaker <i>re.</i> Certain Questions and Resolutions etc.] . . . . .	1797-98
Daily Digest . . . . .	1799-1804

No. 10.—Friday, 22nd November, 1957

Oral Answers to Questions—

Starred Questions Nos. 369, 371 to 377, 379 to 387, 389 to 391, 393, 394 and 396 to 399 . . . . . 1805-43

Written Answers to Questions—

Starred Questions Nos. 370, 378, 388, 392, 395, 400 to 402 and 404 to 419 . . . . . 1843-54

Unstarred Questions Nos. 538 to 578 . . . . . 1854-75

Motions for Adjournment—

1. Alleged failure of Government to end critical labour situation resulting from monopoly for manufacture of matches; and . . . . . 1876-78

a. Alleged failure of Himachal Pradesh Administration to regulate plying of Himachal Pradesh Administration Transport buses . . . . . 1878-79

Papers laid on the Table . . . . . 1879

Messages from Rajya Sabha . . . . . 1880

Indian Nursing Council (Amendment) Bill—Laid on the Table as passed by Rajya Sabha . . . . . 1880

Business of the House . . . . . 1880-81

Opium Laws (Amendment) Bill—Introduced . . . . . 1881

Report of Business Advisory Committee (Adopted) . . . . . 1882

Resolution Re. Reserve Bank of India (Amendment) Ordinance, 1957 and Reserve Bank of India (Second Amendment) Bill—

Motion to consider . . . . . 1882-97,  
1897-1935

Committee on Private Members' Bills and Resolutions—

Ninth Report . . . . . 1936-37

Recognition (of services to the country) Bill—

Motion for leave to introduce . . . . . 1937-48

Indian Railways (Amendment) Bill—Introduced . . . . . 1948

Training and Employment Bill—Introduced . . . . . 1948

Code of Criminal Procedure (Amendment) Bill—Introduced . . . . . 1949

All India Institute of Medical Sciences (Amendment) Bill—Introduced . . . . . 1953

Preventive Detention (Repealing) Bill—

Motion for leave to introduce . . . . . 1950-52

Salaries and Allowances of Members of Parliament (Amendment) Bill—

Withdrawn . . . . . 1953-54

Code of Civil Procedure (Amendment) Bill . . . . . 1954

Motion to consider . . . . . 1954

Beedi and Cigar Labour Bill . . . . . 1954-96

Daily Digest . . . . . 1997-2002

N.B.—The sign + above the name of a Member on Questions which were orally answered indicates that the Question was actually asked on the floor of the House by that Member.

## LOK SABHA DEBATES

---

197

### LOK SABHA

Tuesday, 12th November, 1957.

---

*The Lok Sabha met at Eleven of the Clock.*

[MR. SPEAKER in the Chair]

---

### DEATH OF SHRI TYABJI

Mr. Speaker: I have to inform the House of the sad demise of a sitting Member, Shri F. B. Tyabji who passed away at 2.30 this morning at the Willingdon Hospital. He had a heart attack yesterday afternoon and was admitted to the Hospital. He was only 53 years old.

Shri Tyabji was elected to the Second Lok Sabha from the Jalna constituency of Bombay State.

He was a prominent member of the House and a highly cultured man who

198

used to take prominent part in debates. During the short period he was a member of this House he made his mark by his effective contribution and endeared himself to all by his great qualities of head and heart.

We mourn the loss of this friend and I am sure the House will join with me in conveying our condolences to the family of the deceased.

The House may kindly stand in silence for a minute to express its sorrow.

*The Members then stood in silence for a minute*

We may now adjourn as a mark of respect in accordance with past practice. The Lok Sabha will meet again at 11 A.M. tomorrow.

11.03 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, the 13th November, 1957.*

---

## DAILY DIGEST

[Tuesday, 12th November, 1957]

## COLUMNS

## COLUMNS

## OBITUARY REFERENCE

197-98

The Speaker made a reference to the passing away of Shri Tyabji, a sitting Member of Lok Sabha. Thereafter the Members stood in silence for a minute as a mark of respect and Lok Sabha adjourned for the day.

AGENDA FOR WEDNESDAY,  
THE 13TH NOVEMBER, 1957

Further consideration of the Industrial Finance Corporation (Amendment) Bill, motion to refer the Mines and Minerals (Regulation and Development) Bill to Joint Committee and also consideration of the Indian Tariff (Amendment) Bill.

---